

REQUEST.

OFFICE OF THE SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF
JUDICIAL MAGISTRATE, GHUMARWIN, DISTRICT BILASPUR, H.P.

FOR QUOTATION.

For supply of office Photocopier Machine,

No. Senior Civil Judge/ACJM/NN/2019- 8132
Dated Ghumarwin, the 7th August, 2019.

NAME & ADDRESS OF FIRM

DATE: AUGUST, 7, 2019.

REFERENCE:

Dear Sir/Madam:

We kindly request you to submit your quotation for the Supply of Photocopier Machine of the specification as mentioned below: under buy back offer of the Photocopier Model No. XEROX-5620.

- i) The Photocopier Machine should be of 25 ppm copier,
- ii) The machine should have automatic duplexing and printing i.e. Automatic reverse document feeder,
- iii) Digital Multifunctional with heavy duty and networking,
- iv) Ram size (MB): 1536,
- v) Hard Disk Capacity (GB): 8.

This bidding exercise will result in entering into Long Term Agreement with the selected vendor(s) for a period of one year, with the possibility of extension for additional one year, based on satisfactory performance.

Quotations may be submitted on or before August, 19, 2019 in sealed envelop by

(Choose appropriate box) to the address below:-

The Senior Civil Judge-cum- Additional Chief
Judicial Magistrate, Ghumarwin, District Bilaspur, H.P.

Senior Civil Judge-cum-Additional
Chief Judicial Magistrate, Ghumarwin,
District Bilaspur, H.P.

Be uploaded in the official website.

Senior Civil Judge-cum-Additional
Chief Judicial Magistrate, Ghumarwin,
District Bilaspur, H.P.